

GOVERNMENT OF INDIA  
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
DEPARTMENT OF HEAVY INDUSTRY

**LOK SABHA**  
**STARRED QUESTION NO.258**  
**TO BE ANSWERED ON 13.03.2018**

**Instrumentation Ltd. Palakkad**

258. SHRI M.B. RAJESH:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether both the Union Government and the State Government of Kerala have completed the formalities for the takeover of profit making unit of Instrumentation Ltd. (IL), Palakkad;
- (b) if so, the details including the terms and conditions and timeline of the takeover;
- (c) whether the closure of Kota unit of IL has been completed; and
- (d) if so, the amount spent on settlement of the dues of the employees of IL, Kota unit?

**ANSWER**

MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
(SHRI ANANT G. GEETE)

(a) to (d): A Statement is laid on the table of the House.

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**STATEMENT**

**Statement referred to in reply to parts (a) to (d) of Lok Sabha Starred Question No. 258 for 13.03.2018 asked by Shri M.B. Rajesh regarding “Instrumentation Ltd. Palakkad”**

(a) & (b): No Madam. The formalities for transfer of Instrumentation Ltd. (IL), Palakkad to Government of Kerala are in progress. The methodology and terms and conditions for transfer of Instrumentation Ltd. (IL), Palakkad are under discussion with Government of Kerala, but are yet to be finalized.

(c) & (d): All the employees on roll in the Kota Unit of Instrumentation Limited have been given VRS/VSS as on 18.04.2017 and all the liabilities pertaining to the employees are settled. An amount of Rs. 429.39 Cr. Was incurred towards settlement of employees liabilities of Instrumentation Ltd., Kota.

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